

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR Mr. RAJESH KUMAR GOEL

IA 40633/2017,40636/2017, in Petition(s) for Special Leave to Appeal (C) No(s). 10430/2016

(Arising out of impugned final judgment and order dated 24-02-2012 in FA No. 810/1984 passed by the High Court Of Judicature At Allahabad)

RAM DHIRAJ . & ORS.

Petitioner(s)

VERSUS

BABUA KOERI . & ANR.

Respondent(s)

(FOR SUBSTITUTION OF LRS ON IA 40633/2017
FOR EXEMPTION FROM FILING O.T. ON IA 40636/2017)

Date : 10-07-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Aditya Kr. C.,Adv.
Rajeev Singh, AOR

For Respondent(s)

Asha Gopalan Nair, AOR
Akhilesh Kumar Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. for substitution of L.Rs. in respect of deceased petitioner No. 8 has been filed and is within time. The same be allowed as per Rules. Amended cause title may be filed within four weeks.

List again on 8th of August, 2017.

Mr. RAJESH KUMAR GOEL
Registrar